

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36249/2016

(Arising out of impugned final judgment and order dated 17-08-2015 in WC No. 37649/2008 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

CHHOTE LAL & ORS.

Respondent(s)

IA No. 1/2016 - CONDONATION OF DELAY IN FILING)

Date : 31-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Anurag Dubey, Adv.
Ms. Anu Sawhney, adv.
Mr. pramod Kumar, Adv.
Ms. Manisha Yadav, Adv.
Mr. Bhupendra Kumar Bhardwaj, Adv.
Mr. S. R. Setia, AOR

Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following

O R D E R

List alongwith SLP (C) No. 16262 of 2015 etc.

The Registry shall ensure that all matters are listed together before the appropriate Bench after obtaining orders from Hon'ble the Chief Justice.

(NEELAM GULATI)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER